F.No. 01(05)/Circular/CESTAT/2017 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Date: 06.12.2018

CIRCULAR

It has been brought to the notice of the authorities that the personal staff attached with the Members are taking undue advantage of leaving the office early in a routine manner causing delay in completion of dictation and issuance of orders. It is reiterated that no exemption is given to any personal staff and if anyone is found leaving the office before the normal working hours the same will be dealt sternly under rules.

By Order

(Bineesh Kumar K.S.) Registrar

Copy to:-

- SPS to Hon'ble President, CESTAT, New Delhi.
- 1. SPS to all Members, CESTAT, New Delhi and all Regional Benches.
- PA to Registrar, CESTAT, New Delhi. 3.
- Website. 4.
- Guard file/Office copy. 5.